## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:9 ANSWERED ON:05.12.2013 MISUSE OF IZZAT MONTHLY SEASON TICKET Antony Shri Anto

## Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has received any complaint regarding the misuse of 'IZZAT', monthly season ticket for the low income category;

(b) if so, the details thereof; and

(c) the measures taken by the Railways to prevent the misuse of the aforesaid monthly season ticket?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 9 BY SHRI ANTO ANTONY TO BE ANSWERED IN LOK SABHA ON 05.12.2013 REGARDING MISUSE OF "IZZAT" MONTHLY SEASON TICKET

(a) & (b) Yes, Madam. The matter for misuse of IZZAT MST has been raised by an Hon'ble Member of Parliament during meeting of the Consultative Committee of Railways in January 2013. Further, the following cases of irregularities with the IZZAT MST scheme were reported by zonal Railways:-

(i) Fake income certificates have been detected resulting in persons not entitled for the benefit of availing the Izzat MST.

(ii) Blank forms of income certificate signed by issuing authority have been found available with the passengers.

(iii) The facility was being availed by organized sector employees, employees getting more than Rs. 1500 per month and a case of two Izzat Passes availed by one person was also noticed.

(c) With effect from 15.10.2013, following measures have been taken to prevent misuse of IZZAT MST:-

(i) Additional income certificate from the local Government officials i.e SDM/SDO/BDO/Tehsildar have been made compulsory for the issue of IZZAT MST.

(ii) Photo Identity Card cum residential proof like Voter Identity Card, Passport, Driving License, Ration Card, Adhaar Card, Bank Pass book from Nationalized Bank with Photograph or any other Identity Card cum residential proof issued with photograph by any Government in India or a Government Agency in India have been made compulsory for issue of IZZAT MSTs.